

HIGH COURT OF JAMMU & KASHMIR AT JAMMU

To,

**Shamsheer Singh,
S/O: Tirath Singh,
R/O: VPO Garh Malti,
Tehsil Bilawar District Kathua.**

No: 21058/NG


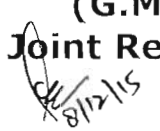
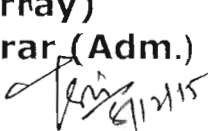
Dated: 8/12/2015

**Subject: Selection/appointment of Shri Shamsheer Singh, for
the post of Junior Assistant.**

Whereas, you have been appointed as Junior Assistant vide High Court order No. 769 dated 24-11-2015.

Whereas, you have not shown any willingness to join your duties till date.

Whereas, you are hereby asked to join your duties within a period of seven days from the date of publication of the notice in a local newspaper, failing which it shall be presumed that you are not willing to join the department and accordingly your appointment order will be treated as cancelled, without any further intimation.


(G.M. Parray)
Joint Registrar (Adm.)



to be uploaded in website

HIGH COURT OF JAMMU & KASHMIR AT JAMMU

To,

Aftar Ahmad Khan,
S/O: Najeeb Ahmad Khan,
R/O: Sandote Hundi Mendhar,
Poonch.

No: 21059/2015

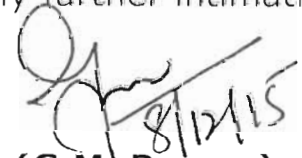
Dated: 8/12/2015

**Subject: Selection/appointment of Shri Aftar Ahmad Khan ,
for the post of Junior Assistant.**

Whereas, you have been appointed as Junior Assistant vide High Court order No. 769 dated 24-11-2015.

Whereas, you have not shown any willingness to join your duties till date.

Whereas, you are hereby asked to join your duties within a period of seven days from the date of publication of the notice in a local newspaper, failing which it shall be presumed that you are not willing to join the department and accordingly your appointment order will be treated as cancelled, without any further intimation.


(G.M. Parray)
Joint Registrar, (Adm.)
